

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 865 of 2020

IN THE MATTER OF:

Turnaround Consultants Pvt. Ltd.

...Appellant

Versus

**Devendra Singh, RP of
Venus Rollings Mills**

...Respondent

Present:

For Appellant : Mr. Milan Singh Negi, Advocate

For Respondent : Mr. Vaibhav Tyagi, Advocate

O R D E R

(Through Virtual Mode)

04.11.2020 Mr. Vaibhav Tyagi, Advocate appearing on behalf of the Respondent has filed his counter. The same is taken on record. Mr. Milan Singh Negi, Advocate representing the Appellant does not intend to file rejoinder to the reply filed by the Respondent. Learned counsel for the parties may file their short written submissions, not exceeding three pages, within two weeks.

List the matter 'for Admission (After Notice)' on **11th December, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

/ns/gc/